

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.7- IA/670(AHM) 2024
In
CP(IB) 135 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Garden Silk Mills Ltd
V/s
Rashmi Yarns Ltd

.....Applicant

.....Respondent

Order delivered on 26/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rahul Bhavar, Advocate for
: Mr. Nipun Singhvi, Advocate
For the Liquidator : Mr. Ganesh Remani
For the Respondent :

ORDER

IA/670(AHM) 2024

This is an application filed by the liquidator to take on record the 3rd Progress Report for the period from 01.01.2024 to 31.03.2024 of liquidation process of Rashmi Yarns Limited. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/670(AHM) 2024** stands disposed off.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)